

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 4598/2023 In C.P. (IB)/978(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Prakul Thadi
IN THE MATTER OF
Yes Bank Limited
V/s
Rashmi Deshpande

**Section: Application under any other provisions- IBC U/s 95(1) of
(IBC)**

ORDER

IA.No.4598/2023: - Adv Bendi Raviteja appeared for the Applicant through VC. Adv Ashish Pyasi a/w Adv Anjali Shahi appeared for the Respondent/Personal Guarantor through VC. Reply/objection against the report of the RP has not been filed. Counsel for the Respondent/Personal guarantor seeks more time to file reply. Let the reply be filed within a period of two weeks subject to last opportunity. List this matter on **13.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)